

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 209
595/59/ND/2019
CA-303/2023, IA-229/2023

IN THE MATTER OF:

Sh. Shiv Raj Singh

... **Applicant/Petitioner**

Versus

M/s. Kempty Konstruction Private Limited ...

Respondent

Under Section: 59 of Comp. Act, 2013

Order delivered on 06.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Easha Kadian, Mr. Shiv Raj Singh in person

For the Respondent : Sr. Adv. Ravi Gupta, Adv. Niharika Behl Respondent in person

ORDER

CA-303/2023 & IA-229/2023: List the matters on 20.09.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)